No. 11-09/GΛ/2016/FSSΛI-(Vol-II)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

(General Administration Division)

FDA Bhawan, Kotla Road, New Delhi – 110002

Dated: 26th March, 2021

## **NOTICE**

SUBJECT:-FACILITY MANAGEMENT SERVICES (HOUSEKEEPING & HORTICULTURE) FOR FSSAI, FDA BHAWAN, CHEB, MMU, NEW DELHI & NRO (INDIRAPURAM) COMPLEXES.

It is informed that the tender document issued vide tender no. 11-09/GA/2016-FSSAI-(Vol-II) dated 5<sup>th</sup> March, 2021 published at FSSAI's website on the subject "Facility Management Services(Housekeeping & Horticulture) for FSSAI, FDA Bhawan, CHEB, MMU, New Delhi & NRO(Indirapuram) Complexes" is hereby withdrawn & stands cancelled.

Lt. Col. L.J. John Director (Gen Admn.)